NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/10/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/234/2017

NAME OF THE PETITIONER(S)

: JACOB THOOMKUZHY & ORS

NAME OF THE RESPONDENT(S)

: JEEVAN TELECASTING CORPORATION LTD

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

(i). S. Manjula Du, Adv For Respondents 2 to For KSR & 10

(2) 12. Manig Menon Gured to feltomer

P. Nedblantan

Coursel for R/

ORDER

Counsel for both the parties are present and prayed for adjournment for making final submission. At request matter is adjourned. Put up on 17.11.2017 at 10.30 A.M.

- Sd-

MEMBER (TECHNICAL) ghk

- Sa-MEMBER (JUDICIAL)